

(d) If so, the number of houses to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) LIC has constructed houses for policy holders in Bangalore only.

(b) The total number of houses constructed in Bangalore is 1592.

(c) No, Sir.

(d) Does not arise.

Manufacture of Aircraft by Hindustan Aeronautics Limited

3828. SHRI V. KRISHNA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether some new aircrafts are being manufactured in the Hindustan Aeronautics Limited for domestic use; and

(b) If so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera) Mr. Speaker, Sir, I have given notice of a Privilege Motion. (*Interruptions*)

[*English*].

SHRI DIGVIJAYA SINGH (Rajgarh) : Sir, yesterday in Madhya Pradesh Vidhan Sabha a very unparliamentary remark was made by a BJP MLA against a Harijan-Advansi and a Lady MLA of the Congress Party. It is shameful. A Party which is going on Ekta Yatra is making disparaging remarks against the Harijan-Advansi and lady MLA of the Congress Party. They have brought down the dignity of the House to such a low ebb. It should be condemned in the strongest

possible terms. It is shameful. Sir, the BJP is not taking action against that MLA. On the contrary, they have given notices against the Congress MLAs... (*Interruptions*) This is highly deplorable and this should be condemned. Now they are taking action against the Congress MLAs who have not done anything and they have not taken any action against the BJP MLA who made such a disparaging remark against the lady MLA, which is highly objectionable (*Interruptions*)

MR. SPEAKER: How can we discuss it here?

Now Mr. P. M. Sayeed.

(*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, his party men tore off the National Flag and insulted the Speaker. (*Interruptions*)

SHRI DIGVIJAYA SINGH: No, Sir, not at all. They talk of Indian culture while they have made a disparaging remark against the lady M.L.A. Indian culture holds women in high esteem but they have distorted it. Shri Advani should say something about it. Will they practise such Indian culture. (*Interruptions*)

[*English*].

MR. SPEAKER: Why are you raking it up? I have gone to some other point.

[*Translation*]

Please sit down.

(*Interruptions*)

SHRI P.M. SAYEED (Lakshadweep): Mr. Speaker, Sir, I was compelled to stage a dharna here yesterday on an important matter...

MR. SPEAKER: Sir, a Member on the Panel Chairmen should not stage a dharna.

SHRI P.M. SAYEED: After that the Minister of Parliamentary Affairs laid that Lakshadweep Administration would be informed about it by the Home Ministry and along with that information would also be given here about that. This commitment was made yesterday. I want to know about it. *(Interruptions)*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): Mr. Speaker, Sir, I am happy to inform the hon. Members that the point they have raised has been taken note of by the Home Ministry and the Home Ministry has sent instructions that the recruitment which is fixed for the 16th be stayed and the whole matter be reviewed. The Home Minister himself is reviewing the matter. He has informed me this.

[Translation]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, the book 'Parliamentary Practice and Procedure' by Kaul and Shakhder...

MR. SPEAKER: On what are you speaking?

SHRI RAM VILAS PASWAN: I am speaking on the privilege motion.

MR. SPEAKER: Please raise it after I have seen it and given my consent.

SHRI RAM VILAS PASWAN: I had given it before 10 O' Clock yesterday.

[English]

MR. SPEAKER: I have to look into it. I have to get the information from the Minister also.

SHRI RAM VILAS PASWAN: You have asked for facts? *(Interruptions)*

[Translation]

In that notice I have mentioned about T.V. bulletin and the proceedings. Both are facts.

MR. SPEAKER: He should ask about it. No, no I have to call his explanation. If one says so, one should not be punished.

SHRI RAM VILAS PASWAN: I am not saying so. You are going to ask?

MR. SPEAKER: I have to ask. *(Interruptions)*

SHRI RAM NAIK (Bombay North): Mr. speaker, Sir, I visited Nagpur on last Saturday and Sunday. The Maharashtra Assembly session is going on in Nagpur. There has been a large scale agitation on the issue of regional Development Board. It was decided that there would be separate Regional Development Boards for both the Matathwada and Vidarbha regions. A Resolution to this effect was passed by the Maharashtra Assembly Unanimously in 1948. Since then a delegation from Maharashtra led by the Chief Minister has met hon. Shri Rajiv Gandhi, Shri V. P. Singh, the present Prime Minister and Home Minister from time to time but no firm decision has been taken about on it so far.

Sir, a meeting of the Vidarbha Development Board was held in Nagpur last week. A resolution came up before that meeting to which I want to bring your notice as well as the notice of the Home Minister. If the Government did not announce its decision before this session, a demand for separate Vidarbha will be raised again there. A statement by the hon. Minister has appeared in the 'Hitavada', 'Tarun Bharat' and 'Lokmat'.

[English]

"Chavan's assurance-Bill on Board before December 20."

[Translation]

He has given such an assurance outside